

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 2177 OF 2010
BEFORE THE REGISTRAR SUNIL THOMAS

ABDUL SAMAD & ORS.

Appellant (s)

VERSUS

STATE OF U.P. AND ANR.

Respondent(s)

(With office report)

Date: 06/09/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Dharmendra Kumar Sinha,Adv.

For Respondent(s)

Mr.Satish Pandey,adv.
Mr. C.L. Sahu,Adv.

Ms. Alka Sinha,Adv.
Mr. Anuvrat Sharma ,Adv

UPON hearing counsel the Court made the following
O R D E R

Both sides submit that no further steps are required. Hence,
place the matter before the Hon'ble Court as per rules.

		(Sunil Thomas)	
		Registrar	

SB